

PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : I beg to lay on the Table :

- (1) A copy of Detailed Demands for Grants (Hindi and English versions) of the Ministry of Personnel, Public Grievances and Pension and Union Public Service Commission for the year 1997-98.

[Placed in Library. See No. LT-1713/97]

- (2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Parliamentary Affairs for the year 1997-98.

[Placed in Library. See No. LT-1714/97]

Detailed Demands for Grants of the Ministry of Petroleum and Natural Gas and a Copy of Production Sharing Contract between the Government of India and the Oil India Ltd. and the Essar Oil Ltd.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : I beg to lay on the Table :

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Petroleum and Natural Gas for the year 1997-98.

[Placed in Library. See No. LT-1715/97]

- (2) A copy of the Production Sharing Contract (Hindi and English versions) between the Government of India and the Oil India Limited and the Essar Oil Limited with respect to Contract Area Identified as Block RJ-ON-90/5.

[Placed in Library. See No. LT-1716/97]

Annual Report and Review by the Government of the working of the Central Government Employees Welfare Organisation etc.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (PROF. UMMARE VENKATESWARLU) : I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Government Employees Welfare Housing Organisation, New Delhi, for the year 1995-96, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English

versions) by the Government of the working of the Central Government Employees Welfare Housing Organisation, New Delhi, for the year 1995-96.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-1717/97]

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (i) Review by the Government of the working of the Hindustan Prefab Limited, New Delhi for the year 1995-96.

- (ii) Annual Report of the Hindustan Prefab Limited, New Delhi, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-1718/97]

- (5) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Urban Affairs and Employment for the year 1997-98.

[Placed in Library. See No. LT-1719/97]

12.01 hrs.

[English]

**MESSAGES FROM RAJYA SABHA
AND**

BILLS AS PASSED BY RAJYA SABHA – Laid

SECRETARY-GENERAL : Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha :

- (i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Port Laws (Amendment) Bill, 1997 which has been passed by the Rajya Sabha at its sitting held on the 18th March, 1997.

- (ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of